

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2102**

ANSWERED ON 12/03/2025

**INSTALLED CAPACITY OF SOLAR AND WIND ENERGY**

2102. SHRI G LAKSHMINARAYANA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of sanctioned and installed capacity of solar and wind energy projects in the country, State-wise;
- (b) the total funds allocated and utilized for the development of solar and wind energy projects during the last five years, State-wise;
- (c) whether there are any new proposals received from Andhra Pradesh, specifically from Anantapur district for solar and wind energy projects and if so, the details thereof;
- (d) the status of approval for such proposals including the timeline for implementation and expected commissioning dates; and
- (e) the steps taken by the Government to promote and accelerate renewable energy capacity addition in Andhra Pradesh particularly in high-potential regions like Anantapur?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

- (a) The state-wise details of total installed capacity of solar and wind energy projects in the country are given at **Annexure -I**.
- (b) Funds are not allocated state-wise for solar and wind energy projects. However, sector -wise details of funds allocated and utilized for the development of solar and wind energy projects during the last five years are given at **Annexure-II**.
- (c) The solar and wind power projects are set up mostly by private developers based on techno-economic viability of the project.
- (d) At present, there is no specific scheme/ programme for providing financial support to States for setting up wind power projects.

Under the scheme for “Development of Solar Parks and Ultra Mega Solar Power Projects”, five solar parks of cumulative capacity 4200 MW capacity have been sanctioned in Andhra Pradesh, based on the proposals received and availability of capacity under the scheme. The timeline of the scheme is up to 31<sup>st</sup> March’2026.

(e) National Institute of wind Energy has conducted wind resource assessment at 32 locations in Anantapur district of Andhra Pradesh and has estimated wind energy potential of about 25.58 GW in the district.

The Government has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country. The details are given at **Annexure – III**.

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**ANNEXURE-I REFERRED IN REPLY TO PART (A) OF LOK SABHA UNSTARRED  
QUESTION NO. 2102 FOR 12.03.2025**

**DETAILS OF INSTALLED CAPACITY OF SOLAR AND WIND ENERGY AS ON  
31.01.2025**

<b>Sl. No.</b>	<b>STATES / UTs</b>	<b>Wind Power (MW)</b>	<b>Solar Power Total (MW)</b>
1	Andhra Pradesh	4096.65	4736.47
2	Arunachal Pradesh		14.85
3	Assam		188.84
4	Bihar		317.04
5	Chhattisgarh		1340.54
6	Goa		54.34
7	Gujarat	12509.98	17579.80
8	Haryana		2015.34
9	Himachal Pradesh		162.51
10	Jammu & Kashmir		74.49
11	Jharkhand		199.87
12	Karnataka	6851.90	9282.19
13	Kerala	63.50	1351.74
14	Ladakh		7.80
15	Madhya Pradesh	2844.29	4999.08
16	Maharashtra	5226.28	9337.04
17	Manipur		13.79
18	Meghalaya		4.28
19	Mizoram		30.39
20	Nagaland		3.17
21	Odisha		621.64
22	Punjab		1407.63
23	Rajasthan	5195.82	27347.85
24	Sikkim		7.56
25	Tamil Nadu	11444.44	9541.97
26	Telangana	128.10	4842.10
27	Tripura		21.24
28	Uttar Pradesh		3356.01
29	Uttarakhand		593.07
30	West Bengal		310.62
31	Andaman & Nicobar Islands		29.91
32	Chandigarh		78.85
33	Dadra & Nagar Haveli and Daman & Diu		48.12
34	Delhi		305.90
35	Lakshadweep		4.97

Sl. No.	STATES / UTs	Wind Power (MW)	Solar Power Total (MW)
36	Puducherry		53.81
37	Others	4.30	45.01
	<b>Total (MW)</b>	<b>48365.26</b>	<b>100329.83</b>

**ANNEXURE II REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2102 FOR 12.03.2025**

**The total funds allocated and utilized for the development of solar energy projects during the last five years, including current year**

(in crores)

Year	Funds allocated at BE stage	Funds allocated at RE stage	Funds utilized
2020-21	3640.19	1900.62	1480.08
2021-22	3727.78	3499.87	2732.86
2022-23	5205.79	4980.46	3881.27
2023-24	7452.31	6041.56	4834.07
2024-25 (as on 31.12.2024)	18394.75	15061.35	7913.29

**The total funds allocated and utilized for the development of wind energy projects during the last five years, including current year**

(in crores)

Year	Funds allocated at BE stage	Funds allocated at RE stage	Funds utilized
2020-21	1299.35	1059.35	1059.35
2021-22	1,100	1,100	1,100
2022-23	1,050	1,413	1,266.96
2023-24	1,214	916.30	916.30
2024-25 (as on 28.02.2025)	930.00	800.00	800.00

**ANNEXURE III REFERRED IN REPLY TO PART (e) OF LOK SABHA UNSTARRED  
QUESTION NO. 2102 FOR 12.03.2025**

**Steps and initiatives taken by government to promote renewable energy capacity in the  
country**

- Notification of trajectory for RE power bids of 50 GW/annum to be issued by Renewable Energy Implementation Agencies [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO, which is applicable to all designated consumers under the Energy Conservation Act 2001, will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) Projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, have been launched.
- Scheme for setting up of Ultra Mega Renewable Energy Parks is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Uniform Renewable Energy Tariff (URET) has been introduced through which a uniform tariff will be provided to the consumer by averaging tariffs of individual RE projects of similar type awarded via tariff based competitive bidding process. Implementation of URET for “Solar

Power Central Pool” and “Solar-Wind Hybrid Central Pool” from 15th February 2024 has been notified.

- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Concessional custom duty exemption on certain items required for manufacturing of components of wind electric generators.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

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